

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR RAJESH KUMAR GOEL

Criminal Appeal No(s). 1580/2018

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

BIMAL & ANR.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.169775/2018-CONDONATION OF DELAY IN FILING and IA No.169779/2018-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.169777/2018-EXEMPTION FROM FILING O.T.)

Date : 28-03-2019 This appeal was called on for hearing today.

For Appellant(s)

Mr. Vishnu Shankar Jain, AOR

For Respondent(s)

Mr. Mohd. Adeel Siddiqui, Adv.

Mr. Niraj Gupta, Adv.

Mr. Ajay Kumar Talesara, AOR

UPON hearing the counsel the Court made the following
O R D E R

Issue reminder for records.

Four weeks' time is given to learned counsel for respondent No.1 to file counter affidavit.

High Court reported that respondent No.2 has expired. Copy of death certificate has also been received. Viewed thus, the matter be processed for listing before the Hon'ble Judge in Chambers for further directions. Await orders. List thereafter.

RAJESH KUMAR GOEL
Registrar

MG